

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 178 of 2014

Dated : 5th August, 2015

In the matter of:

Him Urja Pvt. Ltd.

.... Appellant(s)

Versus

**Uttrakhand Electricity Regulatory
Commission & Ors.**

....Respondent(s)

ORDER

Bench not assembled today.

Matter is posted for hearing on **19th August, 2015.**

Court Master

rkt